

(b) when the said project has been undertaken and when it is likely to be completed as per original schedule;

(c) whether the schedule is being kept-up, if not, what are the reasons; and

(d) when would the said project now to be completed?

THE MINISTER OF RAILWAYS
(PROF. MADHU DANDAVATE):

(a) Earth work and bridges are in progress. The overall progress is 32 per cent.

(b) The project was started in March 1973. As per the original schedule, the work was to be completed by 1st June, 1976.

(c) It has not been possible to keep to the schedule due to paucity of funds.

(d) The project is targetted for completion by March, 1980.

कांसा और भीलडी के बीच रेलवे लाइन का
बिछाया जाना

2572. श्री मोतीभाई : रेल
रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) कांसा-भीलडी रेलवे लाइन बिछाने
के कार्य में कितनी प्रगति हुई है ;

(ख) इसका सर्वेक्षण कार्य कब पूरा
हुआ था ; और

(ग) यह कार्य कब तक पूरा हो
जायेगा ?

रेल मंत्री (प्रो० मधु दण्डवते) : (क)
से (ग). सम्भवतः माननीय सदस्य का
आशय भिलडी कोसा रोड लाइन से है ।
भिलडी से कोसा रोड तक रेल लाइन बिछाने

के लिये कोई सर्वेक्षण नहीं किया गया है
और निर्माण के लिए इस परियोजना का
अनुमोदन नहीं किया गया है ।

Victimisation of Parcel Porters at
Allahabad Railway Station

2573. SHRI JAGDAMBI PRASAD
YADAV: Will the Minister of RAIL-
WAYS be pleased to state:

(a) whether memorandum dated
14th October, 1976 and 11th
November, 1976 complaining victi-
misation of parcel porters working at
Allahabad Railway Station under the
Railway Station Porters' Cooperative
Labour Contract Society, Limited,
Allahabad were received in his
Ministry; and

(b) if so, whether any action was
initiated for redressal of grievances
of parcel porters?

THE MINISTER OF RAILWAYS
(PROF. MADHU DANDAVATE):

(a) Yes.

(b) The Society has been taken up
for its failure and the matter is under
further examination of the Adminis-
tration.

Goods handling contracts

2574. SHRI JAGDAMI PRASAD
YADAV: Will the Minister of RAIL-
WAYS be pleased to state:

(a) whether goods handling con-
tracts are awarded to Labour Co-
operative Societies on piece rate basis
and such rates are being fixed by the
Committee of three gazetted officers;

(b) whether any yardstick has
been fixed by the Railway Board for
observance by the Committee to
enable workable and reasonable rates
being fixed for each individual opera-
tion of the schedule;